

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

MONDAY, THE 11TH DAY OF MAY, 2020 / 21ST VAISAKHA, 1942

B.A.No.2551 /2020

(Crime No: 12/2020 of Erattupetta Excise Range, Kottayam District)

**Petitioner/Accused:-**

Shinod Chacko, aged 45 years, S/o Chacko,  
Varickaplackel House, Moonilavu PO,  
Kottayam District, PIN- 686 586.

By Advs. Cyriac Kurian & Sujith Mathew Jose

Vs.

**Respondents/Complainants:-**

1. State of Kerala,  
Represented by the Public Prosecutor,  
High Court of Kerala-682 031.
2. Excise Inspector,  
Excise range Office, Erattupetta, Aruvithura PO,  
Kottayam District, PIN 686 522.

SRI. AJITH MURALI, PP  
SRI. SANTHOSH PETER SR.PP

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON  
11.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**P.V.KUNHIKRISHNAN, J.**

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B.A.No.2551 of 2020  
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Dated this the 11<sup>th</sup> day of May, 2020

**O R D E R**

Counsel for the petitioner submitted that he want to produce some more documents and hence he want to withdraw this bail application. Therefore, this bail application is dismissed as withdrawn.

**P.V.KUNHIKRISHNAN, JUDGE**

YKB